

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF MAY 2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-425/2025	22.04.2025	BIJENDER KUMAR SHARMA VS. NIVAH BUPA HEALTH INSURANCE CO. LTD.	MANEES GUMBER	9810523223	manish.gumber2@gmail.com	14.05.2025
		CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	CS COMM-388/2025	07.04.2025	GANPATI ENTERPRISES VS. PANKAJ MADAN	HIMANSHU DEWAN	9873023113	hewan.himanshu1993@yahoo.com	28.04.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL		nil							
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL								
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL								
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL								
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL								
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.) (COMM)/104/2025	22-01-2025	NISHANT BANSAL Vs SUKHMANI ENTERPRISES	sahib rajput(P),	7503496158	ADV ANURAGR AJPUTo7@Gmail.Com	08.05.2025	

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		309 THIRD FLOOR EXTENTI ON BLOCK	CS (COMM.)	CS (COMM)/31 8/2025	20-03-2025	M/S ALLIANCE TUBES COMPANY AND CONSULTANT Vs M/S EVERALERT SYSTEMS	Neeraj Saini(P), 43968006	958953958.87 NA	05.05.2025		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS(COMM.) 265/2025	05.03.2025	UNION BANK OF INDIA Vs VINAY KUMAR PANDEY	ALOK KUMAR	9911000126	ALOK.ADV 2001@GM AIL.COM	08.05.2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	Omp (I) (COMM)	27-02-2025	HDFC Bank Vs SAROJ CHAUHAN	Anish Bhola	9811452022	Anish_bhol a17@yahoo .com	02.05.2025
		COURT ROOM 310	CS (COMM)	Omp (I) (COMM)	27-02-2025	HDFC BANK Vs JAGESH KUMAR SHARMA	Anish Bhola	9811452022	Anish_bhol a17@yahoo .com	02.05.2025	
		COURT ROOM 310	CS (COMM)	Omp (I) (COMM)	27-02-2025	HDFC BANK Vs UMESH DEVI	Anish Bhola	9811452022	Anish_bhol a17@yahoo .com	02.05.2025	
		COURT ROOM 310	Omp (I) (COMM)	CS (COMM)55	14-01-2025	M/s J K TYRE AND INDUSTRIES LTD. Vs SHALAKHA MEENA	Nakul Jain	9810150166	nakulljaina dvocate@g mail.com	03.05.2025	
		COURT ROOM 310	CS (COMM)	CS (COMM)40	16-04-2025	STAR HUMAN SCIENCES PVT. LTD Vs ADINATH ENTERPRISES	Amit Chawla	9718689708	amitchawla ad@gmail.c om	05.05.2025	
		COURT ROOM 310	EX (COMM)	Execution (Comm.)/42 /2025	18-01-2025	Nishikant Jain vs MS Prakhar Engineering PVT LTD	Shubham Pratap	9958713178	advsprajap ati@gmail. com	05.05.2025	
		COURT ROOM 310	CS (COMM)	CS (COMM)/41 8/2025	21-04-2025	M/s NAZAAKAT DESIGN HERITAGE PRIVATE LIMITED vs M/s Vardhman Fashion Exclusive Dress Material	Ira Gupta	9818976099	iragupta27 @gmail.co m	09.05.2025	
		COURT ROOM 310	CS (COMM)	CS (COMM)/40 5/2025	16-04-2025	ANB Auto India Pvt Ltd vs Kafila Forge Ltd	Akhil Kumar	8076628321	Adv.akhil kumar@outl ook.com	14.05.2025	

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		COURT ROOM 310	CS (COMM)	CS (COMM)/219/2025	24-02-2025	M/S EMARSONS COURIERS Through its Prop Karan Prakash vs M/S AUTOKARTZ INTERNET PVT LTD	Dalip Anand	9873476464	dalipanand991@gmail.com	15.05.2025	
		COURT ROOM 310	CS (COMM)	CS (COMM)/391/2025	08-04-2025	Allwin Decor Private limited through its AR Ankit Chaurasia vs Anshu Chawla	Rajiv Tiwari	8887653137	chamberofjy@outlook.com	15.05.2025	
		COURT ROOM 310	CS (COMM)	CS (COMM)/422/2025	21-04-2025	JATIN CHADHA vs SUNIL YADAV	Manish Kumar	9910580818	manishkumaradvv6@gmail.com	15.05.2025	
		COURT ROOM 310	CS (COMM)	CS (COMM)/1077/2024	28-09-2024	MERCURY FOOTWEAR PVT LTD vs ZETWERK MANUFACTURING SG PVT LTD	Rajan Mishra	9811733204	advrajan1995@gmail.com	17.05.2025	
		COURT ROOM 310	CS (COMM)	CS (COMM)/1100/2024	04-10-2024	M/s SHIVA MILK FOODS vs ASHA RAM AND SONS PVT. LTD	Awanish Srivastava(P)	9873334481	awanish@nakslaw.com	17.05.2025	
		COURT ROOM 310	CS (COMM)	CS (COMM)/1628/2023	21-12-2023	Amir Chand Jain Prop Of Roop Chand Amir Chand Jain vs M/s Rajdeep Paper House And Anr	HIMANSHU Verma(P)	7827141819	verma.himanshu294@gmail.com	17.05.2025	
		COURT ROOM 310	CS (COMM)	CS (COMM)/263/2025	05-03-2025	M/s KUNDAN LAL AND SONS vs SANJIB BHUNIA	Sumit Gupta	9811045845	advsumitgupta@gmail.com	20.05.2025	
		COURT ROOM 310	CS (COMM)	CS (COMM)/1018/2024	13-09-2024	VAISHNO WIRE PVT LTD vs GUPTA POWER INFRASTRUCTURE LTD	Neeraj Gupta	9811267045	info@juslawoffices.com	22.05.2025	
		COURT ROOM 310	CS (COMM)	Misc DJ/404/2025	20-05-2025	KIRAN ENGINEERS NORTHERN RAILWAYS	INFRA LTD. Garg/Parul Sharma	Ankur Sharma	9971420555	official@maplegal.com	24.05.2025
		COURT ROOM 310	CS (COMM)	CS (COMM)/422/2025	21-04-2025	JATIN CHADHA vs SUNIL YADAV	Manish Kumar	9910580818	manishkumaradvv6@gmail.com	31.05.2025	

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12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	O M P I COMM	394/2025	01.05.2025	FATA CAPITAL LTD V/S SUNIL YADAV	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	03.05.2025
			401	CS COMM	472/2025	02.05.2025	ADITYA PROMOTORS LTD V.S CITI MEGAMART P LTD	MUNISH VOHARA	9811427955	MUNISHLAW.VOHRAGMAIL.COM	05.05.2025
			401	O M P I COMM	375/2025	30.04.2025	FATA CAPITAL LTD V/S TANIA DEY	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	03.05.2025
			401	EX COMM	209/2025	22.04.2025	BERRY TEX PVT LTD V/S ABC CLOTHING	DEEPAK SHARMA	9953249666	TANDTLAW@TANDTLAW.CO.IN	05.05.2025
			401	EX COMM	208/2025	22.04.2025	BERRY TEX PVT LTD V/S DBRW TRADERS	DEEPAK SHARMA	9953249666	TANDTLAW@TANDTLAW.CO.IN	05.05.2025
			401	CS COMM	362/2025	01.04.2025	SCP DISTRIBUTORS V/S AAKANSHATIWARI	RAJESH KUMAR	9810195013	KUMARRAJESHADV@YAHOO.COM	07.05.2025
			401	CS COMM	575/2025	20.05.2025	BANK OF BARODA V/S HIMANSHU BANSAL	GEETANJALI SHARMA	8447833470	ADVOCA TE.134@GMAIL.COM	22.05.2025
			401	O M P I COMM	464/2025	30.05.2025	FATA CAPITAL LTD V/S JRG CONSTRUCTIONS	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	03.05.2025
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								

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15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209	CS COMM	319/2025 UNION BANK OF INDIA Vs MAHINDER SINGH SAINI	22.04.2025		alok kumar	9911000126	ALOK.ADV2001@GMAIL.COM	01.05.2025
				CS COMM	319/2025 UNION BANK OF INDIA Vs MAHINDER SINGH SAINI	22.04.2025		Alok kumar	9911000126	ALOK.ADV2001@GMAIL.COM	01.05.2025
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	COMMERCIAL	CS (COMM)	891/2024	15-10-2024	SBI V/S MR. SARAVPREET SINGH	ADATIA KUMAR	9999132159	AKRCUTADVOCATE@GAMIL.COM	21-02-2025
				CS (COMM)	212/2025	18-03-2025	SBI V/S BALAJI M	ASHOK KUMAR	9811896060	KUMARASHOKADVO CATE@GAMIL.COM	09-04-2025
				CS (COMM)	212/2025	18-03-2025	SBI V/S TAPPAN SURESH BABU	ASHOK KUMAR	9811896060	KUMARASHOKADVO CATE@GAMIL.COM	09-04-2025
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL								
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	599 2024	27.07.2024	Herm's Nature Private Limited Vs New Modern Bazar Departmental Stores Private Limited	SH. TARUN AGARWAL	9999960284	05.05.2025	

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			CS (COMM.)	259 / 2025	04.04.2025	ANI Media Pvt Ltd Vs IN24 News	SH. SIDHANT KUMAR	9899675905	06.05.2025		
			CS (COMM.)	210 / 2025	19.03.2025	M/s Annu Sales Vs Pureca Laboratories Private Limited	SH. BHASKAR WALI	9910358225	21.05.2025		
			CS (COMM.)	184 / 2025	10.03.2025	MINAKSHI SINGH Vs SUDHEESH CHANDRAN	SH. RAJAT JOSEPH	NOT GIVEN	26.05.2025		
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	24	SUIT FOR RECOVERY	FORCS (COMM.)/296/2024	28/03/24	NITIN WADHWA VS SAMPATTI TRADING AND DEVELOPERS LTD	SANJEEV BENIWAL	9971272779	45780	
				SUIT FOR TRADEMARKS	FORCS (COMM.)/334/2025	06/05/25	VEDIC COSMECEUTICALS PRIVATE LIMITED VS STRIDE ONE CAPITAL PVT LTD ORS	BISHAN SHARMA	NOT AVAILABLE	45794	
				SUIT FOR RECOVERY	FORCS (COMM.)/5728/2024	26/11/24	CHARU GOEL VS NEWLINK OVERSEAS FINANCE LIMITED	VIBHOR GARG	9811352998	45801	
				SUIT FOR RECOVERY	FORCS (COMM.)/5729/2024	26/11/24	RUCHI GOEL VS NEWLINK OVERSEAS FINANCE LIMITED	VIBHOR GARG	9811352998	45801	
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	Execution (Comm.)/34/2025	25.02.2025	UNION BANK OF INDIA Vs M/S FOOD FOREST SWEETS AND RESTAURANTS	Titendra Garg	9810197621	titendragargadv@gmail.com	01.05.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	Execution (Comm.)/34/2025	25.02.2025	UNION BANK OF INDIA Vs M/S FOOD FOREST SWEETS AND RESTAURANTS	Titendra Garg	9810197621	titendragargadv@gmail.com	01.05.2025
			6, New Court Block-I	Commercial	Execution (Comm.)/11/2025	13.01.2025	DR (BRIG) S S ANAND Vs Clear Medi Health Pvt. Ltd	shashi shanker	9810433650	advocateshashi@gmail.com	03.05.2025

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		6, New Court Block-I	Commercial	OMP (COMM.)/24/2025	29.04.2025	SHRI KRISHAN HARVINDER KUMAR VS SOLE ARBITRATOR	Chander Prakash	9999983704	advpawankalra3161@gmail.com	14.05.2025
		6, New Court Block-I	Commercial	CS (COMM)/205/2025	21.04.2025	Indian Bank Vs Kusha Charan Swain	Anil kumar Singh	9810288424	anilsinghancocompany@gmail.com	15.05.2025
		6, New Court Block-I	Commercial	CS (COMM)/168/2025	03.04.2025	Sher Singh Saini Vs Sandeep Singhal	Sjay kumar upadhya	9818002798	Not provided	16.05.2025
		6, New Court Block-I	Commercial	Misc DJ/106/2025	08.05.2025	Frank advertisers Vs Outlook publishers	Harshit Agarwal(P)	9818140429	kksharmadvocate@gmail.com	16.05.2025
		6, New Court Block-I	Commercial	OMP (COMM.)/13/2025	26.03.2025	Dr Er Rajainderr Jain Vs muller martini india pvt ltd	Rajesh Aggarwal	9810179438	deekshalawfirm2017@gmail.com	16.05.2025
		6, New Court Block-I	Commercial	CS (COMM)/157/2025	28.03.2025	Devvrat Impex Pvt Ltd Vs Ashirwad Sanitation Pvt Ltd	Natwar Rai	9818906064	natwarrai@gmail.com	17.05.2025
		6, New Court Block-I	Commercial	CS (COMM)/172/2025	05.04.2025	Emu Lines Private Limited Vs ROHIT MICHAEL TUSCANO PROPRIETOR SKYLARK GLOBAL FREIGHT	Uday Kumar	888230392	advudaykumar@gmail.com	17.05.2025
		6, New Court Block-I	Commercial	CS (COMM)/467/2024	03.10.2024	Loreal Sa SURESHBHAI JASHMATBHAI TEJANI	Vs Shrvan Bansal(P),	9650682982	unitedmark@unitedanunited.com	17.05.2025
		6, New Court Block-I	Commercial	CS (COMM)/522/2024	16.11.2024	PRJ FAMILY PRIVATE TRUST Vs RASEEL GUJRAL ANSAL	Varun Sharma	9717988891	inuconsultants@gmail.com	17.05.2025
		6, New Court Block-I	Commercial	CS (COMM)/73/2025	07.02.2025	Three Aces Global Logistics Pvt Ltd Vs SPACCURE LABS PRIVATE LIMITED	Uday Kumar	888230392	advudaykumar@gmail.com	17.05.2025

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		6, New Court Block-I	Commercial	CS (COMM)/109/2025	04.03.2025	SURESH KHURANA Vs M/S SAYA HOMES PRIVATE LIMITED	Shray Kaushal 9899893689	adv.shraykaushal@gmail.com	20.05.2025
		6, New Court Block-I	Commercial	CS (COMM)/174/2025	07.04.2025	M/s Epicure Vimbra Private Limited Vs M/s Yum Plum Private Ltd	Pratap Ranjan Sahani 9871437605	Pratapsahani@yahoo.co.in	20.05.2025
		6, New Court Block-I	Commercial	CS (COMM)/175/2025	08.04.2025	Balesh Khari Vs Pawan Dhanpatrai Malhotra	Aditya Singh 9971919212	adityasinghaladv@gmail.com	20.05.2025
		6, New Court Block-I	Commercial	CS (COMM)/204/2025	21.04.2025	STATE BANK OF INDIA Vs MAHESH LAVUSHETTY	Rani Bhardwaj 9643680913	rbhardwajassociate@gmail.com	20.05.2025
		6, New Court Block-I	Commercial	CS (COMM)/367/2024	03.08.2024	Arjun Sangwan Through Gpa Holder Ms Deepika Sangwan Vs M/s Jain Online Test Centre Through Its Director Rajender Singh	Bharat Sareen 9811667443	Not provided	20.05.2025
		6, New Court Block-I	Commercial	OMP (E) (COMM.)/1/2025	29.04.2025	SHIVRAJ KRISHNA GUPTA AND NAMIT GUPTA Vs RAHUL SAVARA REPRESENTED BY RAJIV SAVARA	Swarilipi Deb Roy 8510094876	dswarilipi@rediffmail.com	20.05.2025
		6, New Court Block-I	Commercial	ExCOMM Arb Comm/15/2025	15-05-2025	M/S VRINDAVAN CATERING COMPANY Vs INDIAN RAILWAY CATERING AND TOURISM CORPORATION	Shobhit Trehan(P), 7985177435	bajpaiakash@gmail.com	21.05.2025
		6, New Court Block-I	Commercial	Execution (Comm.)/71/2025	13-05-2025	MS AR CONTRACTORS AND SUPPLIERS Vs SKYLINE ENGINEERING CONTRACT INDIA PVT LITD	Anshul Garg(P), 9810717949	piyushmittaladvocate@gmail.com	21.05.2025
		6, New Court Block-I	Commercial	Execution (Comm.)/20/2023	04.01.2023	PUNJAB NATIONAL BANK Vs NARAYAN KASHYAP	Vikram Gola 9811244209	vikramgola2010@gmail.com	22.05.2025
		6, New Court Block-I	Commercial	OMP (T) (COMM.)/3438/2025	20.05.2025	Ms Jalsa Ventures Pvt Ltd Through its Director Mr Pankaj Kumar Vs Ms Aircon Systems India Pvt Ltd Through its Authorised Representative	Ankit Kumar(P), 9818058809	legalconsultus@gmail.com	22.05.2025

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		6, New Court Block-I	Commercial	CS (COMM)/521/2024	16.11.2024	PRJ FAMILY PRIVATE TRUST Vs RASEEL GUJRAL ANSAL	Varun Sharma	9717988891	anuconsultants@gmail.com	27.05.2025
		6, New Court Block-I	Commercial	CS (COMM)/522/2024	16.11.2024	PRJ FAMILY PRIVATE TRUST Vs RASEEL GUJRAL ANSAL	Varun Sharma	9717988891	anuconsultants@gmail.com	27.05.2025
		6, New Court Block-I	Commercial	CS (COMM)/403/2024	22.08.2024	ASHIANA HOUSING LIMITED Vs ASHOK KUMAR (UNKNOWN PERSONS)	Gaurav Miglani	9871304455	gaurav@worldwideintellsec.com	29.05.2025
		6, New Court Block-I	Commercial	CS (COMM)/194/2025	17.04.2025	M/S SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs M/S TIRUPATI AGRO INDUSTRIES	Anmol pawar	9871717254	anmolpanwaroffice@gmail.com	30.05.2025
		6, New Court Block-I	Commercial	CS (COMM)/268/2025	28.05.2025	Aggresar Leasing and finance pvt Ltd Vs Juh Estates pvt Ltd	Swapnil Gupta(P),	9871988051	contact@capitallaw.in	30.05.2025
		6, New Court Block-I	Commercial	CS (COMM)/485/2023	22.08.2023	M/S SUBHASH INTERNATIONAL PRIVATE LIMITED THROUGH ITS AR MR NAVIN KUMAR GUPTA Vs NBCC INDIA LTD. THROUGH ITS GENERAL MANAGER REAL ESTATE DIVISION	Chaudhary law offices	9810075174	chaudharylawoffices@gmail.com	31.05.2025
25	SH. SANDEEP YADAV	SOUTH	NIL							
26	SH. SANJEEV KUMAR SINGH COMMERCIAL COURT.	SOUTH	29, New Court Block-II	OMP (COMM)/23/2025	29-04-2025	Satish Kumar and others Vs Trust Lenders Pvt Ltd	ASHUTOSH BHARDWAJ	7827550594	ashutosh.bhardwaj13a@gmail.com	01.05.2025
			29, New Court Block-II	OMP (COMM)/2838/2025	04-04-2025	AXIS BANK LTD Vs LAXMAN SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	01.05.2025
			29, New Court Block-II	OMP (COMM)/2840/2025	04-04-2025	AXIS BANK LTD Vs SADANANDA YADAV	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	01.05.2025

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		29, New Court Block-II	Commercial	OMP (COMM)/2839/2025	104-04-2025	AXIS BANK LTD Vs FARHAN ALAM	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	01.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/2247/2025	117-03-2025	AXIS BANK LTD Vs AKASH VERMA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	01.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/2517/2025	125-03-2025	AXIS BANK LTD Vs MOHD SALMAN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	01.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/2387/2025	121-03-2025	AXIS BANK LTD Vs MANOJ KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	01.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/2391/2025	121-03-2025	AXIS BANK LTD Vs NADIM	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	01.05.2025
		29, New Court Block-II	Commercial	CS (COMM) 222/2023	119-04-2023	SUPARSHVA SWABS I VS TULIP HYGIENE & OS.	S. K. BANSAL	9810132015, 9205339530	legal@unitadworld.com	01.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/1963/2025	103-03-2025	DHARA MOTOR FINANCE LTD Vs RAJESH SHARMA	J. K. YADAV(P),	9999855157	advjitender yadav2017@gmail.com	13.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/2523/2025	125-03-2025	YES BANK LTD Vs MURARI PATHAK	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	13.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/2875/2025	107-04-2025	AXIS BANK LTD Vs VIKASH KUMAR YADAV	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.com	13.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/2679/2025	128-03-2025	AXIS BANK LTD Vs LUCKY YADAV	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	13.05.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (COMM)/2521/2025	25-03-2025	YES BANK LTD Vs ANIL CHOUDHARY	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	13.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/2524/2025	25-03-2025	YES BANK LTD Vs VIKRAM DALAL	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	13.05.2025
		29, New Court Block-II	Commercial	CS (COMM)/47/2025	23-01-2025	MAX HEALTHCARE INSTITUTE LIMITED Vs KK ROY HEALTHCARE PRIVATE LIMITED	RAUNAQ KAMATH	9999947699	office@ir.law	13.05.2025
		29, New Court Block-II	Commercial	CS (COMM)/155/2025	28-03-2025	M/S GREATECH TELECOM TECHNOLOGIES PVT LTD Vs M/S SHRING CRAFT INC	NAVDEEP SINGH(P),	9560523320	mail.attrian.datttri@gmail.com	13.05.2025
		29, New Court Block-II	Commercial	CS (COMM)/221/2025	26-04-2025	SMALL FARMERS AGRI-BUSINESS CONSORTIUM Vs M/S HATHRAS FOODS PVT LTD AND ORS	Anshul Gupta(P),	9205089671	angpartnerlawyers@gmail.com	13.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/2525/2025	25-03-2025	KOTAK MAHINDRA BANK LTD Vs Rakesh	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3021/2025	21-04-2025	M/S YES BANK LIMITED Vs SURESH SURESH	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	21.05.2025
		29, New Court Block-II	Commercial	CS (COMM)/160/2025	01-04-2025	RAHMAT ALI Vs KRISHAN SINGH AND ORS	NISHIT YOGI	9717153888, 9818947063	nishityogi7@gmail.com	21.05.2025
		29, New Court Block-II	Commercial	CS (COMM)/256/2025	19-05-2025	LOTUS HERBALS PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE MR ANSHUMAN RAI Vs BIGFOOT RETAIL SOLUTIONS PVT LTD	Swati Mittal(P),	9625115076	Aditya.nayyar@ortislaw.com	21.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3059/2025	22-04-2025	AXIS BANK LTD Vs SUBHASH	avinash kumar(P),	9811182985, 011-41513189	avinash.adm@gmail.com	27.05.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (COMM)/3054/2025	22-04-2025	AXIS BANK LTD Vs RACHIT GUPTA	avinash kumar(P), 9811182985, 011-41513189	avinash.adv@gmail.com	27.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3058/2025	22-04-2025	AXIS BANK LTD Vs SHAZIYA BANO	avinash kumar(P), 9811182985, 011-41513189	avinash.adv@gmail.com	27.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3051/2025	22-04-2025	AXIS BANK LTD Vs MOHD ILIYAS	avinash kumar(P), 9811182985, 011-41513189	avinash.adv@gmail.com	27.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3060/2025	22-04-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs DUNGRARAM SONA RAM	RAJESH JANGRA(P), 9958726491	jangraadvocate@gmail.com	27.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3061/2025	22-04-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs RAJPALP), RANDHAWA	RAJESH JANGRA(P), 9958726491	jangraadvocate@gmail.com	27.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3098/2025	23-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs), ASHVINI VIJAY PATIL	RAJESH JANGRA(P), 9958726491	jangraadvocate@gmail.com	27.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3099/2025	23-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs), BHAVGIRI RAMGIRI GOSAI	RAJESH JANGRA(P), 9958726491	jangraadvocate@gmail.com	27.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3100/2025	23-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs), CHETAN BALI	RAJESH JANGRA(P), 9958726491	jangraadvocate@gmail.com	27.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3095/2025	23-04-2025	ANMOL FINANCIAL SERVICES LTD Vs DHARMENDER SINGH	YADAV(P), 9999855157	advjitender yadav2017@gmail.com	27.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3101/2025	23-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs), CHAITHRA S D	RAJESH JANGRA(P), 9958726491	jangraadvocate@gmail.com	27.05.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (COMM)/3102/2025	23-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs P), MAHESH YADAV	9958726491	jangraadvocate@gamil.com	27.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3154/2025	25-04-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs PAPANATH BHAGANATH	9958726491	jangraadvocate@gamil.com	27.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3152/2025	25-04-2025	AXIS BANK LTD Vs NEHA	avinash kumar(P), 9811182985, 011-41513189	avinash.adv@gmail.com	27.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3022/2025	21-04-2025	Cnh Industrial Capital India Pvt Ltd Vs DILAWAR SINGH	9958726491	jangraadvocate@gamil.com	27.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/2732/2025	01-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs P), RAJINA THOMAS RAJ	9958726491	jangraadvocate@gamil.com	27.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/2731/2025	01-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs P), FARHEEN BEGUM	9958726491	jangraadvocate@gamil.com	27.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/2733/2025	01-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs P), SHYAM VIJAY	9958726491	jangraadvocate@gamil.com	27.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3214/2025	28-04-2025	AXIS BANK LTD Vs SALMAN	avinash kumar(P), 9811182985, 011-41513189	avinash.adv@gmail.com	27.05.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3222/2025	29-04-2025	AXIS BANK LTD Vs LALIT	avinash kumar(P), 9811182985, 011-41513189	avinash.adv@gmail.com	27.05.2025
		29, New Court Block-II	Commercial	CS (COMM)/242/2025	06-05-2025	M/S VED TRADERS Vs WALNUT HEALTH CARE PVT LTD AND SINGH(P), ORS	Ashok Kumar Singh(P), 9899337868	ashokadv82@gmail.com	27.05.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
		29, New Court Block-II	Commercial	CS (COMM)/166/2025	02-04-2025	M/S SWASTIKA INFRASTRUCTURES Vs YFC PROJECTS PVT LTD	ANANT MALIK 9999998560	anant@anantamlegal.com	27.05.2025	
		29, New Court Block-II	Commercial	CS (COMM)/218/2025	25-04-2025	M/S BALAJEE DEVELOPERS Vs M/S CONTEC SERVICES AND ORS	SATYA PRAKASH SHARAN 7763088371, 8810376557	satyaprakashsharan@gmail.com	29.05.2025	
		29, New Court Block-II	Commercial	CS (COMM)/369/2024	05-08-2024	UNION BANK OF INDIA Vs RACHNA BANSAL	ADITYA PARASHAR(P), 9810197621	jitendragargadv@gmail.com	29.05.2025	
		29, New Court Block-II	Commercial	CS (COMM)/224/2025	28-04-2025	M/s HARIKRIT FILMS Vs M/s AGRON INTERNATIONAL FILM PRODUCTION LTD AND ANR	Naresh Panwar(P), 9810008482	advocate.nareshpanwar@gmail.com	29.05.2025	
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 227/2025	29-04-2025	SMALL FARMERS AGRI BUSINESS CONSORTIUM Vs OM FOOD PRODUCTS AND ORS	Dalip Singh(P), 9810197092	dsadv13@gmail.com	08-05-2025
		40, New Court Block-II	Commercial	CS (COMM) 228/2025	29-04-2025	SMALL FARMERS AGRI BUSINESS CONSORTIUM Vs ABHINAV GOPAL AGARWAL	Dalip Singh(P), 9810197092	dsadv13@gmail.com	08-05-2025	
		40, New Court Block-II	Commercial	CS (COMM) 251/2025	14-05-2025	PRAMOD KUMAR SHARMA Vs M/S ETAM ENGINEERING PVT), LTD	BHANU MOHAN(P), 9212843448	chauhandaya3@gmail.com	26-05-2025	
		40, New Court Block-II	Commercial	CS (COMM) 115/2025	06-03-2025	HERBALIFE INTERNATIONAL INC Vs Sagar Rathore	Shravan Bansal(P), 9650682928	Not Given	26-05-2025	
		40, New Court Block-II	Commercial	CS (COMM) 250/2025	14-05-2025	WEBKUL SOFTWARE PVT LTD Vs M/S PAPZOD SOFTWARE PVT LTD ORS	Pushkar Kumar(P), 8840503361	Not Given	27-05-2025	
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL							

SR. COURT NO.	JUDGE	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	Commercial Suit	CS/COMM/823/2022	23.08.2022	BALAJI ENTERPRISES VS. X GAURAV SINGH	S.TABRE	N/A	N/A	02.05.2025
					CS/COMM/254/2025	27.03.2025	M/S JIT GLOBAL FREIGHT VS. M/S SNNR PVT. LTD.	AADESH SARSWAT	N/A	N/A	16.05.2025
					CS/COMM/68/2025	24.02.2025	ROCK ASIA SHIKHA BHARDWAJ VS. DIVYAM AGGARWAL	N/A	N/A	16.05.2025	
					CS/COMM/223/2025	19.03.2025	M/S WOODLAND WORKS VS. YES BANK LTD.	KAUSHI KESH KUMAR	N/A	N/A	24.05.2025
					CS/COMM/3805/2024	21.10.2024	SEAIR GLOBAL VS. DYNAMIC AURA	MANOJ KUMAR	N/A	N/A	24.05.2025
					CS/COMM/148/2025	18.02.2025	SBI HARANPREET KAUR VS. VARUN CHANDI OK	N/A	N/A	24.05.2025	
					CS/COMM/172/2025	27.02.2025	SBI VS. ZEBA	VARUN CHANDI OK	N/A	N/A	24.05.2025
					CS DJ/9542/2016	04.02.2016	M/S GROUPE SEBAM INDIA VS. BARUN KAMRAT	AMITESH SINGH BAKSHI	N/A	N/A	30.05.2025
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL								

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS		
31		MS. ANU GROVER BALIGA	SOUTH-EAST	21	EXECUTION PETITION	Ex.COMM - Award by Arb. Comm./21/2025	01-05-2025	M/S MOMENTUM TECHSYS PVT. LTD. Vs M/S TRACKER TECHNOLOGY PVT LTD	SH. CHANDE BHUSHAN TIWARI	9654643317	CB.TIWARILAW@GMAIL.COM	--
					COMMERCIAL SUIT	CS (COMM)/375/2025	02-05-2025	ADIDAS AG Vs Owner/Proprietor	SH. PROMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	--
					EXECUTION PETITION	EXECUTION (COMM.)/179/2025	05-05-2025	CANARA BANK Vs MR. Chunnu Singh	ESHU CHAUDHARY	9711275697	ESHUADVOCATE@GMAIL.COM	--
					COMMERCIAL SUIT	CS (COMM)/383/2025	05-05-2025	VISHWAS SINGHAL PROP OF M/S ANALCO INDIA CO. Vs M/S NEO TECHNOFIELD COMPANY	SH. SRADHEY SHYAM	9811041494	RADHEYSHYAMADV@GMAIL.COM	--
					COMMERCIAL SUIT	CS (COMM)/384/2025	05-05-2025	M/S SALORA INTERNATIONAL LIMITED Vs M/S MYA ELECTRONICS, JALANDHAR	SH. AJAY MALVIYA	9868112556	AJAYMALVIYALAW@YAHOO.COM	--
					COMMERCIAL SUIT	CS (COMM)/393/2025	06-05-2025	M/S E3 PANEL INDUSTRIES Vs M/S GOYAL MARKETING THROUGH ITS PROPRIETOR RIKHABDAS GOYAL	MS. NANCY JAIN	9660729214	E3LEGAL@GMAIL.COM	--
					COMMERCIAL SUIT	CS (COMM)/420/2025	07-05-2025	DEVIKA GOLD HOMZ PVT LTD AND ANR Vs RATAN VIRPANDHEY SINGH	SH. ASHISH PANDEY	9911911120	ADVSHUBHAMSAXENA@GMAIL.COM	--
					COMMERCIAL SUIT	CS (COMM)/421/2025	16-05-2025	MRS. JASLEEN KAUR AND ANR. Vs M/S BA LOGICS PVT LTD AND ANR.	SH. JUJHAR SINGH	9711968186	JUJHARSINGHADVOCA@GMAIL.COM	--
					COMMERCIAL SUIT	CS (COMM)/427/2025	19-05-2025	Manmachine Care Pvt. Ltd. Vs M/S S and G Bajaj Private Limited	SH. NATWARAI	9818906064	NATWARAI@GMAIL.COM	--
					PETITION U/S 9 OF ARBITRATION AND CONCILIATION ACT	COMP (COMM.)/48/2025	20-05-2025	IDFC FIRST BANK LIMITED Vs NAVEEN GARG	SH. KESHAV DUDEJA	9717028845	LITIGATION@SRCSLEGAL.COM	--

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			EXECUTION PETITION	EXECUTION (COMM.)/207/2025	22-05-2025	M/S SAMARA INDIA PVT. LTD. Vs M/S KAMRESH K Autoparts through its Proprietor Mr. Kharaiti Lal Grover	SH. AMRESH SINGH 9999678571	NOT MENTIONED	
			EXECUTION PETITION	EXECUTION (COMM.)/208/2025	22-05-2025	M/S BIHANI MANUFACTURING COMPANY PVT. LTD. Vs Shri Ganesh Chandra Mathur	SH. R.K. PANDEY 9818911976	RKPANDEY_161@REDIFFMAIL.COM	
			COMMERCIAL SUIT	CS (COMM)/441/2025	22-05-2025	M/S SUPREME COLLECTIONS INDIA PVT LTD. Vs M/S BLUE PRINT DESIGN STUDIO PVT LTD	SH. PRAMOD AGARWA 9810682372	SHEKHAWATILEGAL@YAHOO.IN	
			COMMERCIAL SUIT	CS (COMM)/452/2025	24-05-2025	Shri Shyam Sunder Budhrajani and Anr. Vs M/s Rasik Products Pvt. Ltd.	SH. VIJAY ZAVERI 9811284948	VJAYZAVERI25@GMAIL.COM	
			COMMERCIAL SUIT	CS (COMM)/458/2025	26-05-2025	SULOCHANA SUDARIYAL Vs M/s Larsen and Toubro Limited	SH. MARKANDEY GUPTA 9250950582	MARKANDEYGUPTA@YAHOO.CO.IN	
			COMMERCIAL SUIT	CS (COMM)//2025	31-05-2025	AEROSHIP FREIGHT SOLUTIONS PVT. LTD. Vs DINESH CHANDER DUBEY	SH. UDAY KUMAR 8882303942	ADVUDAYKUMAR@GMAIL.COM	
			PETITION U/S OF 34 ARBITRATION AND CONCILIATION ACT	COMP (COMM)//2025	31-05-2025	EVEREST VISION Vs HOYA MEDICAL INDIA PVT. LTD	SH. SHRESHTH NANDA 9623129877	NANDASHRESHTH@GMAIL.COM	
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL						
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL						
34	MS. NIRJA BHATIA, DJ. DIGITAL-07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	CS (comm) 3850/2024	16.11.2024	M/S krishi Rasayan Export Pvt Ltd Vs M/S Mahesh Krishi Seva Kendra	Sh G Gangwar 9717211123	gangwar@sgangwar.com	24.05.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			MISC DJ (comm)	488/2025	24.04.2025	Jumax Foam Pvt Ltd Vs Shemsons Polymers Pvt Ltd	Sh. Lalit Pandey 8130383143	lalitpandeyadv@gmail.com	23.05.2025
			CS (comm)	78/2024	09.02.2024	State Bank of India Vs Saif Uddin Muzumdar	Sh.Krish Uddin Kumar 9990577700	krishenkumar@gmail.com	14.05.2025
			CS (comm)	219/2024	27.03.2024	Bank of Baroda Vs Pooja Yadav & Ors.	Sh. Rajnish Kumar Banyal 9810872353	rajnish_122@yahoo.com	24.05.2025
			CS (comm)	17/2025	10.01.2025	One Communications Ltd Vs Welcome Theatres Pvt Ltd	97Sh Rohit Jain 9811074162	rohitjn2003@gmail.com	28.05.2025
			CS (comm)	388/2025	03.05.2025	Swaran Projectech Pvt Ltd. Vs Navairan International	Sh.Krishan pal Mavi 9810435717	kpmviandassociates@gmail.com	02.12.2025
			OMP (comm)	30/2025	20.03.2025	Ambuj Kumar Vs Abhishek Golecha	Sh. Vikram Kumar 9958319099	vikramkumaro4@yahoo.co.in	31.05.2025
			OMP (comm)	76/2024	05.11.2024	Budhiraja Electricals Vs Union of India	Vivek Singh 9810182555	texalliancevivek@gmail.com	27.05.2025
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL						

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST								
		101	CS COMM	137/2025	26-04-2025	SHRI BHUVAN CHAND SHARMA V/S STRAWBERRY STUDIO EXPORTS PVT. LTD.	PRAMOD SINGH	9871724396	chauhanpramod833@gmail.com	02-05-2025
		101	CS COMM	29/2025	25-01-2025	MIRAYA INFOWAYS PVT. LTD. V/S ARYAN INFRA HEIGHT DEVELOPERS PVT. LTD.	SHRESHT H JAIN	9871206484	shreshth@lawnkins.in	03-05-2025
		101	CS COMM	82/2025	18-03-2025	PRINCE GOLD DIAMONDS PVT. LTD. V/S SHAKEEL AHMED TRADING AS PRINCE JEWELLERS	JAYANT KUMAR	9654425878	jayantkumar@gmail.com	03-05-2025
		101	CS COMM	369/2024	30-11-2024	VENTECH SYSTEMS PVT. LTD. V/S ALIBHACHIB MANJARI LENKA	NIMISH CHIB	9810823566	nimishchib@gmail.com	05-05-2025
		101	CS (COMM)	88/2025	24-03-2025	RAJIV TYAGI V/S M/S SANGWAN HEIGHTS PVT. LTD.	RAJEEV JAIN	9810736621	rajivji178@gmail.com	05-05-2025
		101	CS COMM	386/2024	20-12-2024	M/S WOLF MASTERS PVT. LTD. V/S M/S ADVANTEDGES DIGITAL PVT. LTD.	ARCHIT SINGHAL	9599043045	legal@signaturelegal.in	06-05-2025
		101	CS (COMM)	106/2025	02-04-2025	THE NAINITAL BANK LTD. V/S RADHAMOHAJAJ & ORS.	ALOK MOHAN		alokmpi@gmail.com	07-05-2025
		101	CS COMM	81/2025	18-03-2025	BANK OF BARODA V/S SANDEEP KAPOOR	SUDHA SHUKLA		advsudhasukla@gmail.com	09-05-2025
		101	CS COMM	182/2024	06-06-2024	M/S ALLPURE ORGANICS V/S M/S TRUZZT ORGANIC & NATURAL PRODUCTS	MAYANK JOSHI		manish@xanderlegalsolutions.com	09-05-2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETTIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		101	CS COMM	91/2025	25-03-2025	USHA DEVI V/S THE NEW INDIA ASSURANCE CO. LTD.	SACHIN KUMAR JAIN		advskjain@gmail.com	13-05-2025
		101	CS COMM	72/2025	07-03-2025	PRIYA KUMAR V/S CLEARING FORWARDING AGENCY	RANJAN A.B. WASHISH & T		anurag7vasishitt@gmail.com	15-05-2025
		101	CS COMM	98/2025	26-03-2025	RICH CREDIT FINANCE PVT. LTD. V/S PERFUMERY MANUFACTURING PVT. LTD.	ANURAG PKSGARG &		concept.legal@gmail.com	16-05-2025
		101	CS (COMM)	133/2024	23-04-2024	PUNJAB NATIONAL BANK V/S M/S SAFE INC.	SUNAV RASTOGI		sunavrustgi@gmail.com	16-05-2025
		101	CS COMM	34/2025	29-01-2025	CENTRAL BANK OF INDIA V/S SHRIVARDHAN TRADING COMPANY	SHADAB M/S KHAN		khanshadadvocate@gmail.com	17-05-2025
		101	CS COMM	124/2025	19-04-2025	M/S FEDEX EXPRESS TRANSPORT & SUPPLY CHAIN SERVICE (I) PVT. LTD. V/S SUBHUTTAM INDIA & ORS.	SURI & COMPANY LAW FIRM		litigation@surico.in	19-05-2025
		101	CS COMM	196/2024	03-07-2024	MANISH JAIN V/S JITESH RAMESHLAL CHANDANI	SKANISHK KHARBANDA		kanishk.khARBANDAZO@gmail.com	21-05-2025
		101	CS COMM	128/2025	21-04-2025	BANK OF BARODA V/S NEHA SINGHAL	HUNNY SHARMA		advhunnysharma.28@gmail.com	21-05-2025
		101	CS COMM	282/2025	21-09-2025	STATE BANK OF INDIA V/S MRS. SUMAN DEVI	AA. K. ROUTH		akroutadvocate@gmail.com	21-05-2025
		101	CS COMM	112/2025	07-04-2025	G. D. CREATIONS AUM SECURITIES	V/S RAKESH CHAUHAN		dpu0047@gmail.com	22-05-2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETTIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
		101	CS COMM	54/2025	18-02-2025	SHARDA GUPTA V/S MAYASHEEL RETAIL INDIA LTD.	SABHISHEK GUPTA		thesuitlawfirm@gmail.com	29-05-2025	
		101	CS COMM	165/2025	23-05-2025	SHRI ROHIT JAIN V/S MS. MANISHA BERI	PRAMOD SINGH		chauhanpramod833@gmail.com	31-05-2025	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL) 01	NORTH-EAST	201, New Building KKD	CS (COMM)	66/2025	09.05.2025	Anuj kumar Goswami Vs Mukesh Rana	PRAVEEN KUMAR	9560749677	praveenkumarpresident@gmail.com	19.05.2025
		DO	MISC DJ	147/2025	26.04.2025	Saket Sachdeva Vs Exim Contracts Pvt Ltd	DEVANSH AGARWAL	9999856476	N/A	16.05.2025	
		DO	MISC DJ	149/2025	26.04.2025	SAKET SACHDEVA Vs MS Modular Pvt Ltd	DEVANSH AGARWAL	9999856476	N/A	15.05.2025	
		DO	CS (COMM)	20/2025	01.02.2025	SPEDITION INDIA LOGISTICS PVT LTD Vs NISWA ENGG SOLUTIONS PVT LTD	SHIVAM SHARMA	9654545855	legal@shivamsharma.info	03.05.2025	
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAH DARAJ	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/342/2025	05-06-2024	Punjab National Bank Vs Rakesh Kumar Ray	Bhishma Mishra	9868113796	bkmdelhi@gmail.com	06-05-2025
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/104/2025	14-02-2025	State bank of india Vs. Sonu	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	15-05-2025	
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/155/2025	11-03-2025	Pawan kumar Vs. R R agencies	Gaurav Sharma	9811695953	vashistgaurav.07@gmail.com	20-05-2025	
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/610/2024	03-12-2024	Naveen Raheja Vs. Rohit Dutta Hemant	Bharat singh sisodia	9811104952	bharatsisodia_07@yahoo.com	21-05-2025	

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETTIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/232/2025	16/04/2025	Mittalics Ferrous Jariwala Vs. Vickyer Kapur	9899328630	raghuveerapur@gmail.com	27/05/2025	
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/275/2025	30/04/2025	Canara Bank Jaiveer Singh Vs. Anuj Aggarwal	9999490798	advocateanujagarwal@yahoo.com	29/05/2025	
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/274/2025	30/04/2025	Prateek Dham Vs. Vishal Yogesh Narayan Tambe	9810171302	Vishalgarg01@gmail.com	27/05/2025	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL CIVIL	CS COMM/225/2025	15-04-2025	Bankof Baroda Vs Sheela Umesh Joshi	9910568669	advumeshjoshi@gmail.com	01.05.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/226/2025	15-04-2025	Bank of Baroda Vs Deepak Gupta Umesh Joshi	9910568669	advumeshjoshi@gmail.com	01.05.2025	
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/05/2025	04-01-2025	Canara Bank Vs. ANUJ JANMEJAY KUMAR SINGH	9999490798	advocateanujagarwal@yahoo.com	08.05.2025	
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/03/2025	04-01-2025	PUNJAB AND SINDH BANK Vs SHUBHAM JAIN	AKANKSHA KAPOOR	9810386632	akankshakapoor1691@gmail.com	15.05.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/168/2025	18-03-2025	VIKASH NAHAR Vs ANITA	SIDHANT DHINGRA AND ASSOCIATES	9650677902	siddhantdhingra@siddhantdhingra.com	17.05.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/622/2024	06-12-2024	BAL KISHAN Vs VIKAS PAL	Jatin Sharma	9718345050	trinitylawfirm87@gmail.com	17.05.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/150/2025	10-03-2025	JAWAHAR MITTAL Vs Lakshaman Prasad Gupta	ARUN KUMAR	9210004370	adv.vyasaram@gmail.com	20.05.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 120/2025	25-02-2025	SH KOMAL PRASAD Vs SMT SUCHITA SINGH	FALEWAR SINGH	7982546417	rajoratapan23@gmail.com	24.05.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 103/2025	13-02-2025	Komal Prasad Vs Shri Aniket Kumar	FALEWAR SINGH	9811179209	indubeyanassociates202@gmail.com	24.05.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 345/2025	24-05-2025	Mahesh Kumar Dudhani Vs Danish Ali	ARUN KUMAR	9210004370	vyasarun@gmail.com	27.05.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 254/2025	22.04.2025	MUNNA LAL VS RAKESH DHONDIYAL	PAYAL BAHL	9910860430	payal@advcocatepayal.com	07.05.2025
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 503/2024	24.09.2024	M/S INORG CHEMICALS INC VS BULLWARK CONCHEM	HIMANSHU M/SU	7455888888	chaudhary.himanshu0312@gmail.com	07.05.2025
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 144/2025	03.03.2025	GURU TEXTILES VS ENTERPRISES	NANKPUSHPDEEP SINGH	9650771971	pushdeep.sodhisodhiandcoadvocates.com	09.05.2025
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 217/2025	08.04.2025	IDBI BANK LTD VS SACHIN VERMA	VIVEK KUMAR	9811867703	kumarvivekadv@gmail.com	16.05.2025
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 183/2025	01.04.2025	ADIDAS AG VS BRAND STUDIO	AASTHA SHARMA	9718209970	aastha@thelawlegist.com	20.05.2025
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 279/2025	02.05.2025	UMANAG JAIN VS ANIL BAWEJA	PIYUSH KATYAL	8700925528	piyushkatyal98@gmail.com	23.05.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)		NIL							

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
44	SH.VINOD YADAV	NORTH-WEST								
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH								
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH								
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST								
48	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.									
49	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03									
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST								
TOTAL					221					